

14-3-1979 respectively, the Soviet side, subject to determination of mutually satisfactory terms and conditions, agreed:—

(i) To cooperate in the field of geological exploration for hydrocarbons in areas to be mutually selected.

(ii) To cooperate in the field of geo-physics including carrying out combined field geo-physical surveys; delivery of field equipment as well as deputation of specialists.

(iii) To depute six specialists to the Institute of Drilling and Institute of Reservoir Engineering.

(iv) To prepare jointly long-term techno-economic perspective plan for oil and natural gas exploration and exploitation in onshore in India during 1981-90.

(v) To drill a deep well in Tripura.

Laying of pipeline for supply of Bombay High Gas

270. SHRI F. P. GAEKWAD: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to refer to the reply given to Unstarred Question No. 4910 dated 27th March, 1979 regarding decision to lay pipeline for supply of Bombay High gas and state:

(a) whether the Oil and Natural Gas Commission has completed estimates of availability of free gas;

(b) whether a review of the sizing and route of the pipeline for supply of Bombay High Gas to Gujarat has been made by ONGC;

(c) if so, the results thereof; and

(d) if not, when such a review will be made by ONGC and a decision taken by Government?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) A report on the revised assessment of

availability of free gas from the ONGC is awaited.

(b) The recommendations of the Commission on their review of the size and route of the pipeline for supply of Bombay High gas to Gujarat are also awaited

(c) Does not arise in view of the reply given to part (b) above.

(d) The ONGC's report on the revised assessment of the availability of free gas as well as their recommendations on the size and route of the pipeline are expected to be received before the end of July 1979. A final decision on the landfall point of the gas pipeline to Gujarat and its schedule of completion etc is likely to be taken by the end of September, 1979.

राजस्थान की ग्राम विद्युतीकरण योजनाएं जो केंद्रीय सरकार के पास सम्मिलित हैं

271 श्री श्रीठाकुर पटेल: क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राजस्थान की नई ग्राम विद्युतीकरण योजनाएं नाम्ने समय से केंद्रीय सरकार के पास उसके अनुमोदनायें सम्मिलित हैं और यदि ऐसा है, तो उनकी संख्या कितनी है और केंद्रीय सरकार के पास उनके अनिर्णित पड़े रहने के क्या कारण हैं; और

(ख) क्या उनका पूरा विवरण सभा-पटल पर रखा जाएगा ?

ऊर्जा मंत्री (श्री पी० रामचन्द्रन) : (क) 31 मई 1979 की स्थिति के अनुसार राजस्थान राज्य बिजली बोर्ड द्वारा प्रस्तुत की गई 25 ग्राम विद्युतीकरण स्कीमें ग्राम विद्युतीकरण नियम के पास विचाराधीन थी। इनमें से 6 स्कीमें 1974-80 में प्राप्त हुई थी, 17 स्कीमें 1978-79 के उल्लेख में प्राप्त हुई थी और दो स्कीमें 31 दिसम्बर, 1978 से पहले प्राप्त हुई थी। 1978-79 के दौरान नियम ने राजस्थान में, 12 51 करोड़ रुपये की ऋण राशि की 45 स्कीमें स्वीकृत की थी। उपरोक्त में से एक स्कीम नियम ने जून, 1979 में स्वीकृत कर दी है। अन्य 24 स्कीमें इस समय नियम में जांच की विभिन्न अवस्थाओं में हैं।

उपरोक्त के अलावा 12 ग्राम विद्युतीकरण स्कीमें, जो कि समोशन/स्पष्टीकरण के लिए राज्य बिजली बोर्ड को वापिस भेजी गई थी, 31 मई, 1979 की स्थिति के अनुसार बोर्ड के पास विचाराधीन हैं।